NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No. 32/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Mr. Gopiram B. Paharia & Ors. V/s.

M/s. Vishwa Vishal Textiles Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION Alw. Vint J. Melto Adv for ill fespondent.
SD Isramlan Dr S. K. Janipetitiones

Order

C.P. No. 32/397-398/CLB/MAH/2013

- 1. Ld. Counsels from both the sides are present
- 2. The Petitioner seeking time to file rejoinder. Time granted. He can file a rejoinder by 21.10.2016
- 3. Sur Rejoinder can be filed by the Respondent, if any, however meanwhile Respondent is also directed to give a list of document desired, which is stated to be in the possession of the Respondent. A photo Copy can be supplied only of the relevant documents to be short listed after mutual consultation.
- 4. Adjourned to 18.11.2016 duly noted by both the sides.

Sd/-

Shri M.K. Shrawat Member (Judicial)

Dated: 23.09.2016